

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 221
CP-113/ND/2022

IN THE MATTER OF:
DMI Finance Pvt. Ltd.

... **Applicant/Petitioner**

Under Section: 66(1)

Order delivered on 17.11.2022

CORAM:
SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)

SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:
For the Applicant :
For the Respondent :

ORDER

Due to paucity of time, the matter is re-notified to 13.12.2022.


(COURT OFFICER)